

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28062/2026 BLAPL/9498/2026	PRATAP DIGAL VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000013/2026
2	D-BLAPL/28065/2026 BLAPL/9499/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	K.NUAGOAN /174 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000181/2025
3	D-BLAPL/26539/2026 BLAPL/9500/2026	BABRUBAHAN SAMANTARAY @ BABRU BAHANA SAMANTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI TOWN /373 /2026 S.D.J.M.,PURI(Puri) GR/0000883/2026
4	D-BLAPL/28066/2026 BLAPL/9501/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	PHIRINGIA /120 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000115/2026
5	D-BLAPL/26896/2026 BLAPL/9502/2026	SUBRAT MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /288 /2026 A.D.J.,MALKANGIRI(Malkangiri) CT/0000072/2026
6	D-BLAPL/26971/2026 BLAPL/9503/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000042/2026
7	D-BLAPL/27424/2026 BLAPL/9504/2026	NRUPALAL KUARNR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	RENGALI /31 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000073/2023
8	D-BLAPL/28068/2026 BLAPL/9505/2026	PRAMOD KUMAR TANDI @ TUNA TANDI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KESINGA /240 /2021 SPECIAL JUDGE,BHAWANIPATNA(Kalhat) Spl/0000035/2021
9	D-BLAPL/27450/2026 BLAPL/9506/2026	GIRISH KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000006/2026
10	D-BLAPL/28069/2026 BLAPL/9507/2026	DIBYALLOCHAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /249 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2025
11	D-BLAPL/27451/2026 BLAPL/9508/2026	DHANPATI BHANDARI VS STATE OF ODISHA	RAJESH KUMAR TRIPATHY VS	JEYPORE MAHILA /176 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000011/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/27648/2026 BLAPL/9509/2026	RANJIT KUMAR GOUDA @ GUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /360 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001416/2026
13	D-BLAPL/28071/2026 BLAPL/9510/2026	DHANA @ SUBRAT SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /340 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000093/2026
14	D-BLAPL/25845/2026 BLAPL/9511/2026	MD. HADIS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /92 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000042/2026
15	D-BLAPL/21730/2026 BLAPL/9512/2026	GURU MACHHA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	JEYPORE MAHILA /194 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000059/2025
16	D-BLAPL/27708/2026 BLAPL/9513/2026	KALPANA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA MODEL /495 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000156/2026
17	D-BLAPL/27756/2026 BLAPL/9514/2026	RINTU TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 PRESIDING OFFICER, O.P.I.D. COURT,B Spl/0000298/2025
18	D-BLAPL/23305/2026 BLAPL/9515/2026	AMAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
19	D-BLAPL/28094/2026 BLAPL/9516/2026	SK. BABU @ GENDALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /186 /2026 A.D.J.,JALESWAR(Baleshwar) Spl/0000011/2026
20	D-BLAPL/26605/2026 BLAPL/9517/2026	SURAJ CHANDRA BALA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /19 /2026 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000013/2026
21	D-BLAPL/27412/2026 BLAPL/9518/2026	BISWANATH DASH VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	BAREIPALI /12 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000162/2026
22	D-BLAPL/27646/2026 BLAPL/9519/2026	PRASANNA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000239/2026
23	D-BLAPL/28095/2026	SUKANTI BUDHIA	KAUSTUVA MOHANTY	RENGALI (SAMBALPUR) /122 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9520/2026	VS STATE OF ODISHA	VS	1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000051/2025
24	D-BLAPL/27662/2026 BLAPL/9521/2026	ASIRUDDIN KHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /12 /2026 A.D.J.,NAYAGARH(Nayagarh) TR/0000100/2026
25	D-BLAPL/27839/2026 BLAPL/9522/2026	BARUN NAYAK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000345/2026
26	D-BLAPL/28097/2026 BLAPL/9523/2026	MUKESH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala 2(A)CC/0000013/2026
27	D-BLAPL/27845/2026 BLAPL/9524/2026	GOURANGA NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BHASMA /63 /2023 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000095/2023
28	D-BLAPL/27291/2026 BLAPL/9525/2026	DUSMANTA NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	INDUASTRIAL,NISA /97 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000337/2026
29	D-BLAPL/27846/2026 BLAPL/9526/2026	SUREJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /152 /2026 S.D.J.M.,JAJPUR(Jajapur) CT/0000891/2026
30	D-BLAPL/28067/2026 BLAPL/9527/2026	MINAKETAN DIGAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	K.NUAGOAN /98 /2026 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000155/2026
31	D-BLAPL/27856/2026 BLAPL/9528/2026	KRUSHNA DAMBU JANI @ KRUSHNA JANI VS STATE OF ODISHA	SK. ZAFARULLA VS	LAXMIPUR /148 /2024 A.D.J.,KORAPUT(Koraput) CT/0000012/2025
32	D-BLAPL/28100/2026 BLAPL/9529/2026	LAMBODHAR SAHOO @ LAMBODAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /517 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000037/2026
33	D-BLAPL/27862/2026 BLAPL/9530/2026	ABHAYA SAMAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000014/2026
34	D-BLAPL/27868/2026 BLAPL/9531/2026	MITUN MOHAPATRA @ SRI MITUN MOHAPATRA VS	SANJIT MISHRA VS	/ /0 SPECIAL JUDGE, PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/27869/2026 BLAPL/9532/2026	STATE OF ODISHA BALARAM CHHOTRAY @ NILU VS	SANJIT MISHRA VS	Spl/0000115/2026 KANAS /106 /2026 DISTRICT & SESSIONS JUDGE,PURI(Puri) ST/0000552/2026
36	D-BLAPL/27921/2026 BLAPL/9533/2026	STATE OF ODISHA DINESH KUMAR MOHANTA VS	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /401 /2026 CIVIL JUDGE (JD) CUM JMFC, RASGOBINDPUR CT/0000388/2026
37	D-BLAPL/27924/2026 BLAPL/9534/2026	STATE OF ODISHA LUNA NAYAK @ MUNA VS	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000694/2025
38	D-BLAPL/28117/2026 BLAPL/9535/2026	STATE OF ODISHA SOUMYA RANJAN BEHERA @ DEEPAK VS	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
39	D-BLAPL/27934/2026 BLAPL/9536/2026	STATE OF ODISHA BIKASH MANDAL VS	AMLAN SHAKTI PAUL VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000162/2026
40	D-BLAPL/27555/2026 BLAPL/9537/2026	STATE OF ODISHA SALAMAT KHAN @ JANI VS	AMULYA RATNA PANDA VS	BARAMBA /266 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000396/2026
41	D-BLAPL/27759/2026 BLAPL/9538/2026	STATE OF ODISHA KUNU @ HASAN KHAN VS	AMULYA RATNA PANDA VS	BARAMBA /154 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000222/2026
42	D-BLAPL/28120/2026 BLAPL/9539/2026	STATE OF ODISHA DEEPAK KUMAR NAPIT VS	PRASHANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000007/2026
43	D-BLAPL/28025/2026 BLAPL/9540/2026	STATE OF ODISHA DEBIDUTTA MOHANTY VS	AMLAN SHAKTI PAUL VS	KHURDA MODEL /457 /2026 S.D.J.M.,KHURDA(Khordha) GR/0001004/2026
44	D-BLAPL/28039/2026 BLAPL/9541/2026	STATE OF ODISHA REKA@ REKKA PATTNAIK VS	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
45	D-BLAPL/28040/2026 BLAPL/9542/2026	STATE OF ODISHA TINKU MAHANTA VS	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/28042/2026 BLAPL/9543/2026	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
47	D-BLAPL/28217/2026 BLAPL/9544/2026	BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DHENKANAL TOWN /247 /2025 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000130/2026
48	D-BLAPL/28043/2026 BLAPL/9545/2026	PAPUN@PRIYABRATA MAHALING VS STATE OF ODISHA	SAHASRANSU SOURAV VS	TUSRA /1 /2026 2ND A.D.J., BALANGIR(Balangir) SC/0000025/2026
49	D-BLAPL/28203/2026 BLAPL/9546/2026	CHHABI LAL SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000032/2026
50	D-BLAPL/28122/2026 BLAPL/9547/2026	DEEPAK SRIBAS VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, KANTABANJI(Balangir) 2(A)CC/0000006/2026
51	D-BLAPL/28128/2026 BLAPL/9548/2026	SIBA PRASAD JENA @ SIPU VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /405 /2024 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000178/2025
52	D-BLAPL/28150/2026 BLAPL/9549/2026	SANTU @ ARIJIT MIDDEY VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR SADAR /62 /2025 DISTRICT & SESSIONS JUDGE,KEONJH Spl/0000003/2025
53	D-BLAPL/28153/2026 BLAPL/9550/2026	SAROJ MAJHI VS STATE OF ODISHA	ASHUTOSH MISHRA VS	MOHANA /31 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000024/2024
54	D-BLAPL/28174/2026 BLAPL/9551/2026	SUSIL KUMAR JENA @ NABINA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHANDANPUR /43 /2012 DISTRICT & SESSIONS JUDGE,PURI(Pur ST/0000348/2013
55	D-BLAPL/28154/2026 BLAPL/9552/2026	SUDARSAN BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANANTPUR /53 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000165/2026
56	D-BLAPL/28155/2026 BLAPL/9553/2026	SAMBARI HEMBRAM VS STATE OF ODISHA	NILAMADHAB BISOI VS	KALIAPANI /114 /2024 A.D.J.,JAPUR ROAD(Jajapur) ST/0000022/2025
57	D-BLAPL/28053/2026	PRASTUTA PAIKA	PABITRA KUMAR PAIK	R.UDAYAGIRI /115 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9554/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
58	D-BLAPL/28055/2026	PARMESWAR PRADHAN	GURUPRASAD BEHERA	Spl/0000090/2023
	BLAPL/9555/2026	VS STATE OF ODISHA	VS	// SPECIAL JUDGE,BALASORE(Baleshwar)
59	D-BLAPL/27689/2026	SK POIT @ OHID KHAN	KHUSBU PANIGRAHI	Spl/0000301/2026
	BLAPL/9556/2026	VS STATE OF ODISHA	VS	SORO /578 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore)
60	D-BLAPL/28063/2026	AJAYA @ AJU PRADHAN	PRAVASH CHANDRA JENA	Spl/0000223/2025
	BLAPL/9557/2026	VS STATE OF ODISHA	VS	KHUNTUNI /164 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack)
61	D-BLAPL/28093/2026	ARUN NAIK	DHIRENDRA KUMAR MOHAPATRA	CT/0000538/2026
	BLAPL/9558/2026	VS STATE OF ODISHA	VS	DHARUADIHI /4 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH
62	D-BLAPL/28221/2026	RUBEN DIGAL	JYOTIRMAYA SAHOO	ST/0000194/2025
	BLAPL/9559/2026	VS STATE OF ODISHA	VS	// 0 SPECIAL JUDGE ASKA(Ganjam)
63	D-BLAPL/28129/2026	BABULA KHEMUNDU	AMULYA RATNA PANDA	2(A)CC/0000025/2026
	BLAPL/9560/2026	VS STATE OF ODISHA	VS	PADWA /120 /2023 SPECIAL JUDGE,KORAPUT(Koraput)
64	D-BLAPL/28224/2026	PARASH BHANU	BHARAT BHUSAN ROUTRAY	TR/0000106/2023
	BLAPL/9561/2026	VS STATE OF ODISHA	VS	BIJEPUR /260 /2025 A.D.J.,PADAMPUR(Bargarh)
65	D-BLAPL/28125/2026	SUJAL@BUDHHA MUKHI	KULDEEP MOHANTY	Spl/0000056/2025
	BLAPL/9562/2026	VS STATE OF ODISHA	VS	BANTALA /367 /2023 SPECIAL JUDGE,ANGUL(Anugul)
66	D-BLAPL/27937/2026	SANJIT BHUKTA	BISWAJIT RANJAN TRIPATHY	Spl/0000010/2024
	BLAPL/9563/2026	VS STATE OF ODISHA	VS	BOUDH /42 /2026 SPECIAL JUDGE,BAUDH(Baudh)
67	D-BLAPL/27945/2026	INDRAMANI SAHOO	SUJATA JENA	Spl/0000021/2026
	BLAPL/9564/2026	VS STATE OF ODISHA	VS	// 0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
68	D-BLAPL/27947/2026	LILU @ LILU PRASAD CHHATRIA	JNYANANANDA PANDA	2(A)CC/0000126/2026
	BLAPL/9565/2026	VS	VS	KOKSARA /172 /2026 J.M.F.C, KOKSARA(Kalahandi)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/28307/2026 BLAPL/9566/2026	STATE OF ODISHA SUSANTA JENA VS	SIDHARTHA SANKAR RAY (2) VS	CT/0000192/2026 ASKA /258 /2021 A.D.J.,ASKA(Ganjam) ST/0000070/2021
70	D-BLAPL/28126/2026 BLAPL/9567/2026	STATE OF ODISHA GOPAL CHANDRA SINGH VS	BINI MISHRA VS	BASTA /277 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0000681/2026
71	D-BLAPL/28016/2026 BLAPL/9568/2026	STATE OF ODISHA ANIL KUMAR SAHU VS	SUSHANTA KUMAR PRADHAN VS	REAMAL /272 /2026 J.M.F.C.,REAMAL(Debagarh) CT/0000560/2026
72	D-BLAPL/27956/2026 BLAPL/9569/2026	STATE OF ODISHA PANDAB CHARAN NAIK @ PANDAB CH. NAIK VS	AMITAV TRIPATHY VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000120/2025
73	D-BLAPL/27650/2026 BLAPL/9570/2026	STATE OF ODISHA ADAM KHAN VS	PUSPAMITRA MOHAPATRA VS	DHENKANAL SADAR /242 /2026 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000155/2026
74	D-BLAPL/28021/2026 BLAPL/9571/2026	STATE OF ODISHA MAHMUD HUSSAIN VS	AMLAN SHAKTI PAUL VS	CHAMPUA /169 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000297/2026
75	D-CMAPL/39178/2026 CMAPL/127/2026	STATE OF ODISHA SUSHANTA GOCHHAYAT VS	PABITRA MOHAN PALATASINGH VS	//) //
76	D-CMAPL/43082/2026 CMAPL/128/2026	STATE OF ODISHA BASANT KUMAR SAHOO VS	ADV. VS	//) //
77	D-CMP/42671/2026 CMP/1586/2026	OAT, CUTTACK BENCH,CUTTACK SITAKANTA MOHANTY VS	ANIMESH MOHANTY VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000297/2023
78	D-CMP/42538/2026 CMP/1587/2026	NISHI KANTA DASH ALOKRASHMI MOHANTY VS	TUSAR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000020/2026
79	D-CMP/43199/2026 CMP/1588/2026	RATNABATI MISHRA SHREANSH SEKHAR PRADHAN VS	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000062/2024
		RAMACHANDRA DALEI		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/43004/2026 CMP/1589/2026	PADU NAYAK VS BHARAT CHANDRA MOHANTY	SATYA NARAYAN MISHRA 4 VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) CS/0000046/2023
81	D-CMP/41917/2026 CMP/1590/2026	ANITA PARIDA VS BANSIDHAR SAMAL	HARISH CHANDRA SAHOO VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapuri) CS/0000229/2017
82	D-CMP/43464/2026 CMP/1591/2026	M/S. 3818 PRABASH CHANDRA MISHRA, SECURITY AGENCY, KHORDHA VS MAHANADI COALFIELDS LTD., SAMBALPUR	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000024/2025
83	D-CMP/41747/2026 CMP/1592/2026	SUBAS CHANDRA PANI VS JAWAHARLAL PANI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000140/2003
84	D-CMP/43228/2026 CMP/1593/2026	GOLAK CHANDRA DAS VS KULAMANI DAS	SUKANTA KUMAR NAYAK VS	// JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) CS/0000034/2025
85	D-CMP/44008/2026 CMP/1594/2026	BIDYADHAR BARIK VS KOKILA BARIK	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000104/2013
86	D-CONTC/43795/2026 CONTC/6393/2026	SURJYA NARAYAN BISOYI VS ASWATHY S., IAS	ADV. VS	// 0 //
87	D-CONTC/43594/2026 CONTC/6394/2026	BIKRAM MOHAPATRA VS RISHIKESH DNYANDEO KHILARI,IPS	ADV. VS	// 0 //
88	D-CONTC/43838/2026 CONTC/6395/2026	MADHUSUDAN MISHRA VS YAMINI SARANGI, I.A.S	KUNAL KUMAR SWAIN VS	// 0 //
89	D-CONTC/43882/2026 CONTC/6396/2026	AMARENDRA KUMAR JENA VS JAYANTA KU JAYASINGH,OAS, TAHASILDAR, BHUBANESWAR	ADV VS	// 0 //
90	D-CONTC/43655/2026 CONTC/6397/2026	BIDHUBHUSAN NAYAK VS RASHMITA AMANTA, DEPUTY COMMISSIONER A.O.(ODA COURT), BMC, BHUBANESWAR	MOHIT AGARWAL VS	// 0 //
91	D-CONTC/43884/2026	SASMITA ROUT	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6398/2026	VS	VS	0
		JAYANTA KU. JAYASINGH,OAS, TAHASILDAR, BHUBANESWAR		//
92	D-CONTC/43960/2026	JAGANNATH KANDI	ADV	//
	CONTC/6399/2026	VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//
93	D-CONTC/44030/2026	CHARAN PRADHAN	JANMEJAYA KATIKIA	//
	CONTC/6400/2026	VS	VS	0
		DURYODHAN BHOI, SUB COLLECTOR, MALKANGIRI		//
94	D-CONTC/43661/2026	SANTOSH KUMAR MAHABHOI	SUSHREE SANGITA PASAYAT	//
	CONTC/6401/2026	VS	VS	0
		N. THIRUMALA NAIK(IAS)		//
95	D-CONTC/43763/2026	SATRUGHNA BEHERA	ADV.	//
	CONTC/6402/2026	VS	VS	0
		SUBHA SARMA, I.A.S.		//
96	D-CONTC/42634/2026	CHITARANJAN JENA	BASUDEBA ROUT	//
	CONTC/6403/2026	VS	VS	0
		YAMINI SARANGI, COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT. OF ODISHA		//
97	D-CONTC/43768/2026	YUDHISTHIR SAHOO	ADV.	//
	CONTC/6404/2026	VS	VS	0
		ASWATHY S. I.A.S		//
98	D-CONTC/42878/2026	RANJAN KUMAR SWAIN	ADV.	//
	CONTC/6405/2026	VS	VS	0
		T.AO, IAS, SPECIAL SECRETARY TO GOVT. OF ODISHA, KHORDHA		//
99	D-CONTC/40452/2026	MANOJ KUMAR MAJHI	ADV.	//
	CONTC/6406/2026	VS	VS	0
		DR.ARABINDA PADHEE, IAS		//
100	D-CONTC/40693/2026	JAGANNATH SAHOO	SANDHYARANI PANI	//
	CONTC/6407/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
101	D-CONTC/41007/2026	MAHESH CHANDRA KAR	SANDHYARANI PANI	//
	CONTC/6408/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION,BHUBANESWAR		//
102	D-CONTC/41135/2026	SUBASINI PADHI	SANDHYARANI PANI	//
	CONTC/6409/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/41251/2026 CONTC/6410/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION, GOVT. OF ODISHA SANU MIRDHA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0 //
104	D-CONTC/41307/2026 CONTC/6411/2026	TARANI DUAN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
105	D-CONTC/41761/2026 CONTC/6412/2026	K. KANTAMMA REDDY VS KONA JOGAYYA REDDY	SOUBHAGYA KETAN NAYAK VS	// 0 //
106	D-CONTC/41822/2026 CONTC/6413/2026	HIMANSHU BHUSAN MOHANTY VS THIRUMALA NAIK N., I.A.S	ADV. VS	// 0 //
107	D-CONTC/42770/2026 CONTC/6414/2026	LALIT MOHAN BEHERA VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT	ADV VS	// 0 //
108	D-CONTC/43015/2026 CONTC/6415/2026	SHYAM SINGH MUNDARI VS DR.SUBHANKAR MOHAPATRA, I.A.S	ADV. VS	// 0 //
109	D-CONTC/43232/2026 CONTC/6416/2026	DILLIP KUMAR NAYAK VS SMITA PANI, IAS	VS	// 0 //
110	D-CONTC/42592/2026 CONTC/6417/2026	NIHARKANTI MISHRA VS JAYANT KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
111	D-CONTC/40117/2026 CONTC/6418/2026	SANTOSH KUMAR PRADHAN VS KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION, ODISHA	MANORANJAN MISHRA VS	// 0 //
112	D-CONTC/40600/2026 CONTC/6419/2026	ANJALI SINGH VS SURYWANSHI MAYUR BIKAS, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/43609/2026 CONTC/6420/2026	SUDARSAN KHAMARI VS AWASTHY S., IAS	AJAYA KUMAR PRADHAN VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/39873/2026 CONTC/6421/2026	DR. SOURAV DAS VS DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA	SAHASRA JYOTI NANDA VS	// 0 //
115	D-CONTC/43676/2026 CONTC/6422/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR VS ASHISH THAKARE, MEMBER SECRETARY, REHABILITATION COUNCIL OF INDIA, NEW DELHI	ADV. VS	// 0 //
116	D-CONTC/29504/2026 CONTC/6423/2026	KADAMBINI PADHY VS ASWATHY S., IAS	ADV. VS	// 0 //
117	D-CONTC/42464/2026 CONTC/6424/2026	SHRINIBASH PARIDA VS ANU GARG.I.A.S, CHIEF SECRETARY TO GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES DEPTT.,BHUBANESWAR	ACHYUTANANDA PATTANAIK VS	// 0 //
118	D-CONTC/42465/2026 CONTC/6425/2026	TAPAS RANJAN MAHANTA VS ANU GARG, IAS CHIEF SECRETARY TO GOVT OF ODISHA GENERAL ADDMINISTRATION AND PUBLIC GRIEVANCES DEPTT	ACHYUTANANDA PATTANAIK VS	// 0 //
119	D-CONTC/42449/2026 CONTC/6426/2026	SHRINIBASH PARIDA VS DR. LALMOHAN NAIK, DIRECTOR OF VIMSAR, BURLA	ACHYUTANANDA PATTANAIK VS	// 0 //
120	D-CONTC/42452/2026 CONTC/6427/2026	TAPAS RANJAN MAHANTA VS PROF. DR. DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA, BHUBANESWAR	ACHYUTANANDA PATTANAIK VS	// 0 //
121	D-CRLA/28009/2026 CRLA/866/2026	DINESH RAO VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /110 /2025 A.D.J.,PADAMPUR(Bargarh) CT/0000121/2025
122	D-CRLA/25910/2026 CRLA/867/2026	SASIKANT SUTAR@SANU VS STATE OF ODISHA	MAHARSHI MOHAPATRA VS	PARADEEP LOCK /67 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Spl/0000004/2026
123	D-CRLA/27153/2026 CRLA/868/2026	MAKARDHAWAJA PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAUNISUNI /113 /2023 DISTRICT & SESSIONS JUDGE,BOUDH() ST/0000003/2024
124	D-CRLA/16259/2026 CRLA/869/2026	RAMESH DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /131 /2020 AD-HOC A.D.J.(FTSC),BHUBANESWAR() TR/0000130/2020
125	D-CRLA/27508/2026	DAUDA NAYAK	BISWAJIT RANJAN TRIPATHY	SERANGO /44 /2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/870/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
126	D-CRLMA/27575/2026 CRLMA/102/2026	ASISH KUMAR BANERJEE VS STATE OF ODISHA	ANUPAM RATH VS	Spl/0000015/2017 CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha)
127	D-CRLMA/28034/2026 CRLMA/103/2026	VICTIM/ INFORMANT VS STATE OF ODISHA	AKSHAYA KUMAR MOHAPATRA VS	CT/0000959/2024 BIJEPUR /131 /2024 J.M.F.C. BIJEPUR(Bargarh)
128	D-CRLMA/38240/2025 CRLMA/104/2026	KARUNAKAR NATH VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	GR/0000419/2024 SORO /443 /2017 J.M.F.C.,SORO(Baleshwar)
129	D-CRLMA/26119/2026 CRLMA/105/2026	MADHUSUDAN MAHAPATRA VS LUCKY@SASHIREKHA NAYAK	SAMIR KUMAR MISHRA, SR.ADV. VS	ICC/0000262/2017 KHANDAPARA /357 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGUDA
130	D-CRLMC/27489/2026 CRLMC/3366/2026	SHIBA PATEL @ SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000067/2026 BARPALLI /14 /2020 J.M.F.C,BARPALLI(Bargarh)
131	D-CRLMC/27657/2026 CRLMC/3367/2026	RANJAN@PITAN SAMAL@BISWAL@PITABAS SAMAL VS STATE OF ODISHA	SITIKANT MISHRA VS	GR/0000014/2020 / /0 S.D.J.M.,BHADRAK(Bhadrak)
132	D-CRLMC/28163/2026 CRLMC/3368/2026	JEET @ JIJIDIYA @ JIDIYA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0001068/2006 GOPALPUR /128 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR
133	D-CRLMC/28187/2026 CRLMC/3369/2026	SANJAY KUMAR DAS VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	Spl/0000031/2025 MANGALA BAG /455 /2025 J.M.F.C,CUTTACK(Cuttack)
134	D-CRLMC/28296/2026 CRLMC/3370/2026	M/S. DWARIKANATH BAGHEL VS JATIN ATHA	BITAS KUMAR SWAIN VS	GR/0001243/2025 / /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara)
135	D-CRLMC/28384/2026 CRLMC/3371/2026	CHITTA RANJAN SAHOO VS COLLECTOR, JAGATSINGHPUR	ASIT KUMAR JENA VS	ICC/0000026/2023 / /0 EXECUTIVE MAGISTRATE,TIRTOL(Jagatsinghpur)
136	D-CRLMC/26641/2026 CRLMC/3372/2026	SANJAY @ SEKH NURALAM VS	BISWARANJAN DALAI VS	CRMC/0000140/2026 MARKAT NAGAR /129 /2023 J.M.F.C,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/26672/2026 CRLMC/3373/2026	STATE OF ODISHA AJIT KUMAR SENAPATI VS	ACHYUTANANDA PATTANAIAK VS	GR/0000542/2023 KUMBHARAPARA /114 /2025 S.D.J.M.,PURI(Puri) GR/0000283/2025
138	D-CRLMC/26842/2026 CRLMC/3374/2026	STATE OF ODISHA BIPIN KUMAR PATTANAIAK VS	ASHIT KUMAR DASH VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000027/2021
139	D-CRLMC/26855/2026 CRLMC/3375/2026	STATE OF ODISHA BIPIN KUMAR PATTANAIAK VS	ASHIT KUMAR DASH VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000019/2021
140	D-CRLMC/27227/2026 CRLMC/3376/2026	STATE OF ODISHA GEDUDA KREPUEIKA VS	JUGALA KISHORE PANDA VS	PADMAPUR /31 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000034/2022
141	D-CRLMC/28045/2026 CRLMC/3377/2026	STATE OF ODISHA LILI BARIK VS	ALOK KUMAR MOHAPATRA VS	DHENKANAL TOWN /583 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001252/2026
142	D-CRLMC/28047/2026 CRLMC/3378/2026	STATE OF ODISHA NARAYAN BARIK VS	ALOK KUMAR MOHAPATRA VS	DHENKANAL TOWN /583 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001252/2026
143	D-CRLMC/26538/2026 CRLMC/3379/2026	STATE OF ODISHA ANANTA SENAPATI @ LULU VS	GOLAK BIHARI JENA VS	KHURDA SADAR /97 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000329/2025
144	D-CRLMC/28315/2026 CRLMC/3380/2026	STATE OF ODISHA MALAYA KUMAR JENA VS	BASUDEV PUJARI VS	NEMALO /229 /2022 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0001140/2022
145	D-CRLMC/27406/2026 CRLMC/3381/2026	STATE OF ODISHA SATYA SWAIN VS	SOUBHAGYA LAXMI PATTNAIK VS	BONAI /41 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000044/2021
146	D-CRLMC/28044/2026 CRLMC/3382/2026	STATE OF ODISHA RAJESH BARIK VS	ALOK KUMAR MOHAPATRA VS	DHENKANAL TOWN /583 /2026 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001252/2026
147	D-CRLMC/27946/2026 CRLMC/3383/2026	STATE OF ODISHA RAJALAXMI SAHOO VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	MAHILA P.S. BUXIBAZAR /122 /2026 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000099/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/28033/2026 CRLMC/3384/2026	JAGA PRADHAN @ SANJIB PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000019/2026
149	D-CRLMC/26171/2026 CRLMC/3385/2026	IRFAN ALI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /32 /2026 ADDL.SESIONS JUDGE CUM SPL JUDGE CRREV/0000006/2026
150	D-CRLMC/28089/2026 CRLMC/3386/2026	ALOK PATTNAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000465/2019
151	D-CRLMC/28264/2026 CRLMC/3387/2026	CHANDAN KUMAR SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /214 /2026 J.M.F.C.,RANPUR(Nayagarh) GR/0000346/2026
152	D-CRLMC/26837/2026 CRLMC/3388/2026	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	PATTAMUNDAI MODEL /16 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000043/2026
153	D-CRLMC/27256/2026 CRLMC/3389/2026	RAMESH CHANDRA SWAIN @ ROUT VS STATE OF ODISHA	SOUMENDRA KUMAR NAYAK VS	BARANGA /89 /2006 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000049/2015
154	D-CRLMC/28306/2026 CRLMC/3390/2026	OMM SATYAM PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BASUDEVPUR /628 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000978/2024
155	D-CRLMC/27564/2026 CRLMC/3391/2026	RAJESH KHANNA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	CAPITAL P.S. /588 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001826/2026
156	D-CRLMC/24820/2026 CRLMC/3392/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000004/2026
157	D-CRLMC/24931/2026 CRLMC/3393/2026	DULA@DOLA@DOLAGOBINDA NAIK VS STATE OF ODISHA	KEDARNATH SAHOO VS	BANARAPAL /404 /2022 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0001173/2022
158	D-CRLMC/28527/2026 CRLMC/3394/2026	BULU@NIRMAL KUMAR PANDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI MODEL /233 /2026 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDAI ST/0000097/2026
159	D-CRLMC/27760/2026	BAGALA@MRUTUNJAY JENA	SWAGATIKA SAHOO	RUPSA /68 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3395/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BALASORE(RURAL)(Baleshwar) CT/0000401/2026
160	D-CRLMC/21789/2026 CRLMC/3396/2026	KSHITISH KUMAR PADHAN@ KSHITISH KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHAWANIPATNA SADAR /92 /2026 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000014/2026
161	D-CRLMC/28295/2026 CRLMC/3397/2026	JAGANNATH SING VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /65 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000081/2026
162	D-CRLMC/24293/2026 CRLMC/3398/2026	MD RIYAZ VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHAPRAKHOL /8 /2005 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000030/2005
163	D-CRLMC/25506/2026 CRLMC/3399/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	BEGUNIA P.S. /28 /2026 J.M.F.C.,BEGUNIA(Khordha) GR/0000026/2026
164	D-CRLMC/27794/2026 CRLMC/3400/2026	BIPLAB KUMAR BISWAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	SUNABEDA /152 /2018 JMFC, SEMILIGUDA(Koraput) GR/0001053/2018
165	D-CRLMP/27260/2026 CRLMP/1498/2026	M/S. SR SERVICES, BBSR VS STATE OF ODISHA	SURYA PRATAP DEO VS	/ /0 ()
166	D-CRLMP/27438/2026 CRLMP/1499/2026	SANKARSHANA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 ()
167	D-CRLMP/28242/2026 CRLMP/1500/2026	SANGITA SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 ()
168	D-CRLMP/27607/2026 CRLMP/1501/2026	SALIMAN BIBI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 ()
169	D-CRLMP/25201/2026 CRLMP/1502/2026	DIBESH KUMAR BEHERA @ DIBESH BEHERA VS STATE OF ODISHA	BHARATI DASH VS	/ /0 ()
170	D-CRLMP/28036/2026 CRLMP/1503/2026	MUSKAN SHARMA VS	JAIDEEP SUBUDHI VS	/ /0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMP/27976/2026 CRLMP/1504/2026	STATE OF ODISHA DEBARAJ NAIK VS	LAXMINARAYAN RAYATSINGH VS	// // ()
172	D-CRLMP/28023/2026 CRLMP/1505/2026	STATE OF ODISHA SUDHANSU BEHERA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
173	D-CRLMP/27365/2026 CRLMP/1506/2026	STATE OF ODISHA NALINI KANTA PANDA VS	BISWAJIT NAYAK VS	// BHADRAK TOWN /157 /2024 ()
174	D-CRLMP/23549/2026 CRLMP/1507/2026	STATE OF ODISHA LABANYAMAYEE DAS VS	GOPAL PRASAD JENA VS	// / /0 ()
175	D-CRLMP/28070/2026 CRLMP/1508/2026	STATE OF ODISHA SUNITA BEHERA VS	VISWAJEET MALLICK VS	// ERASAMA /349 /2025 ()
176	D-CRLMP/28233/2026 CRLMP/1509/2026	STATE OF ODISHA KALICHARAN MOHANTY VS	BIJAYA KUMAR ROUTRAY VS	// KAMARDA /185 /2026 ()
177	D-CRLMP/23753/2026 CRLMP/1510/2026	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODOR ACHARI VS	// PHIRINGIA /193 /2023 ()
178	D-CRLMP/27517/2026 CRLMP/1511/2026	STATE OF ORISSA SARASWATI BEHERA VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
179	D-CRLMP/25800/2026 CRLMP/1512/2026	STATE OF ODISHA SANJAYA KUMAR BEHERA @ SANJAY KUMAR BEHERA VS	SOUMYA RANJAN OJHA VS	// / /0 JUDGE FAMILY COURT, KENDRAPARA
180	D-CRLMP/26578/2026 CRLMP/1513/2026	ANUSMITA BEHERA OM PRAKASH JHA VS	SURYA PRATAP DEO VS	IA/0000078/2023 BOLANGIR TOWN /176 /2026 ()
181	D-CRLMP/25839/2026 CRLMP/1514/2026	STATE OF ODISHA NILIMA ACHARYA VS	LAXMAN PRADHAN VS	// SAHID NAGAR P.S. /282 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/27800/2026 CRLMP/1515/2026	PRAFULLA KUMAR SEN VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// J.M.F.C.,JALESWAR(Baleshwar) ICC/0000066/2022
183	D-CRLMP/27953/2026 CRLMP/1516/2026	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //
184	D-CRLMP/26587/2026 CRLMP/1517/2026	FATHER OF VICTIM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SARANGADA /104 /2026 () //
185	D-CRLMP/27429/2026 CRLMP/1518/2026	KANCHANA BALA PARIDA @ KANCHAN PARIDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BASTA /254 /2026 () //
186	D-CRLREV/27336/2026 CRLREV/699/2026	BABU @ RAJAKISHOR SAHOO @ RAJKISHORE SAHOO VS STATE OF ODISHA	GOURI KUMAR RATH VS	TIRTOL /56 /2005 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CRA/0000002/2017
187	D-CRLREV/26917/2026 CRLREV/700/2026	DASHA BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOLANGIR TOWN /113 /2023 2ND A.D.J., BALANGIR(Balangir) CRA/0000005/2025
188	D-CRLREV/27838/2026 CRLREV/701/2026	CHANDAN SARANGI VS AYUSH MODI	HEMANTA KUMAR MOHANTA VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000004/2025
189	D-CRLREV/26716/2026 CRLREV/702/2026	BISHNU PRASAD AGRAWAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000045/2021
190	D-CRLREV/27716/2026 CRLREV/703/2026	SANIA HANTAL VS THE STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /153 /2026 A.D.J.,MALKANGIRI(Malkangiri) CRA/0000013/2026
191	D-CRLREV/28096/2026 CRLREV/704/2026	AFROZ ALAM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	RANPUR /270 /2025 A.D.J.,NAYAGARH(Nayagarh) CRA/0000019/2026
192	D-CRLREV/25387/2026 CRLREV/705/2026	JASEF @ JOSEPH KANDHAPAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /91 /2018 A.D.J.,JEYPORE(Koraput) MIS.CASE/0000032/2026
193	D-CRLREV/28502/2026	KUNU@HASAN KHAN	AMULYA RATNA PANDA	KHUNTUNI /125 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/706/2026	VS STATE OF ODISHA	VS	A.D.J.,ATHAGARH(Cuttack) ST/0000090/2026
194	D-CRLREV/27476/2026 CRLREV/707/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KUAKHIA /144 /2025 ADDL.SPECIAL JUDGE,JAJPUR (Jajapur) Spl/0000050/2026
195	D-CRLREV/28364/2026 CRLREV/708/2026	JAPABANDHU KAMPA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D ICC/0000014/2016
196	D-FAO/43236/2026 FAO/961/2026	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000422/2012
197	D-ITA/40303/2026 ITA/12/2026	M/S.RELIABLE SECURITY AND INTELLIGENCE SERVICES (ORISSA) PVT.LTD, CUTTACK VS INCOME TAX OFFICER,WARD 1(1), CUTTACK	ANURI MOHAN RATH VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000164/2026
198	D-JCRLA/27926/2026 JCRLA/242/2026	PURUSOTTAM MALLIK VS STATE OF ODISHA	ADV. VS	PATTAPUR (ASKA) /226 /2018 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000045/2019
199	D-JCRLA/27931/2026 JCRLA/243/2026	TINA@SIBARAM SETHI VS STATE OF ODISHA	ADV. VS	BADABAZAR /122 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAM ST/0000122/2021
200	D-JCRLA/28377/2026 JCRLA/244/2026	RAMESH DAS VS STATE OF ODISHA	ADV. VS	KHANDAGIRI P.S. /131 /2020 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000130/2020
201	D-JCRLA/28469/2026 JCRLA/245/2026	JITU BARGIA VS STATE OF ODISHA	ADV. VS	PURUNAKOTE /63 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000047/2024
202	D-MACA/37338/2026 MACA/903/2026	TILOTAMA BEHERA VS BUDHIA BEHERA	DEBASISH SAMAL VS	// 2ND M.A.C.T.(SD),BERHAMPUR(Ganjam) Mac/0000145/2022
203	D-MACA/42436/2026 MACA/904/2026	SUPRIYA PARIDA VS SANGHAMITRA SWAIN	NAGENDRA PARIDA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000179/2019
204	D-MACA/39318/2026 MACA/905/2026	NATIONAL INSURANCE CO.LTD.,JHARSUGUDA VS	SUBRAT SATPATHY VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-MACA/42536/2026 MACA/906/2026	LUTHU ORAM CHANDAN MOHAPATRA VS LAXMINARAYAN BHATTA	PRADEEP KUMAR MISHRA VS	Mac/0000024/2024 // 1ST M.A.C.T.,BBSR(Khordha) Mac/0000296/2020
206	D-MACA/42455/2026 MACA/907/2026	CHINMAYEE JENA VS KHALIL KHAN	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001044/2024
207	D-MACA/42630/2026 MACA/908/2026	DUSHASAN @ JAGANNATH GHADEI VS MD SHAFIQUAL HAQUE	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000047/2025
208	D-MACA/39787/2026 MACA/909/2026	DEBADATTA SAHU VS SUNIL KUMAR RAUT	PRAFULLA CHANDRA ACHARYA VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000011/2020
209	D-MACA/21985/2026 MACA/910/2026	THE MANAGER CLAIM , M/S. TATA AIG GENERAL INSURANCE COMPANY LTD,KHURDA VS GOBINDA BEHERA	ABDUL ALI KHAN VS	// 3RD M.A.C.T.,BHANJANAGAR(Ganjam) Mac/0000087/2017
210	D-MATA/43155/2026 MATA/310/2026	JAGA MOHAN PANIGRAHI VS NAMITA KUMARI PADHY	BIDHI MOHAN PANIGRAHI VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000163/2021
211	D-MATA/41803/2026 MATA/311/2026	SASHIKANTA SAHU VS NIBEDITA SAHU	A. DEB KUMAR VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000094/2022
212	D-OTAPL/27860/2026 OTAPL/19/2026	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR VS M/S.BILT GRAPHICS PAPER PRODUCTS (P) LTD.	UMESH CHANDRA SAHOO VS	// () //
213	D-RPFAM/41429/2026 RPFAM/253/2026	RANJITA BISWAL VS ADITYA KUMAR DAS	BIKASH CHANDRA PARIJA VS	// JUDGE FAMILY COURT,BALASORE(Balasore) Crp/0000217/2021
214	D-RVWPET/42705/2026 RVWPET/213/2026	SANSKAR KHANDUAL VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	// () //
215	D-TRP(C)/43916/2026 TRP(C)/295/2026	TRUPTIMAYEE BHUTIA VS GOURI SANKAR DAS	BHABANI PRASAD SAMAL VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000199/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-TRP(C)/43804/2026 TRP(C)/296/2026	SMRUTI REKHA PRATIHARI VS SAMIR RANJAN BEHERA	PABITRA KUMAR NAYAK VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CS/0000010/2026
217	D-TRPCRL/27642/2026 TRPCRL/76/2026	RUKMANI ROHIDAS VS MUNU ROHIDAS	ASWINI KUMAR DASH VS	//0 JUDGE, FAMILY COURT, JHARSGUDA(J EXECUTION CASE/0000005/2026
218	D-TRPCRL/27473/2026 TRPCRL/77/2026	RANJAN KUMAR KARNA VS PRIYA BARIK@KARNA	KAPILA CHARAN NAYAK VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B CMC/0000225/2026
219	D-WA/44239/2026 WA/1286/2026	RAJENDRA KUMAR ROUTRAY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
220	D-WA/41015/2026 WA/1287/2026	STATE OF ODISHA VS DR.ABANI KUMAR MOHAPATRA	SASWAT DAS, AGA VS	// 0 //
221	D-WA/41585/2026 WA/1288/2026	STATE OF ODISHA VS SANJUKTA SWAIN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
222	D-WA/41943/2026 WA/1289/2026	STATE OF ODISHA VS PRAKASH CHANDRA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
223	D-WA/41581/2026 WA/1290/2026	STATE OF ODISHA VS PRAGATI MOHANTY	SASWAT DAS, AGA VS	// 0 //
224	D-WA/42892/2026 WA/1291/2026	STATE OF ODISHA VS SUSHANTI PARIDA	SASWAT DAS,A.G.A VS	// 0 //
225	D-WA/43466/2026 WA/1292/2026	M/S. KRISHNA MARKETING AND CONSULTANCY , KHURDA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
226	D-WP(C)/42487/2026 WP(C)/30169/2026	PRIVATE NURSING SCHOOL AND COLLEGE ASSOCIATION OF ODISHA, BHUBANESWAR VS STATE OF ODISHA	WIRNAB KUMAR SAMANTRAY VS	// 0 //
227	D-WP(C)/43308/2026	PRAMILA MALLIK	ASISH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30170/2026	VS	VS	0
		HONOURABLE SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, ODISHA, BHUBANESWAR		//
228	D-WP(C)/41569/2026	CHINTAMANI JENA	SAHASRANSU SOURAV	//
	WP(C)/30171/2026	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/43399/2026	BASANT KUMAR SAHOO	AMIT PRASAD BOSE	//
	WP(C)/30172/2026	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/43440/2026	PRADEEP KUMAR SAHOO	ABHIRAM SWAIN	//
	WP(C)/30173/2026	VS	VS	0
		UNION OF INDIA		//
231	D-WP(C)/43476/2026	M/S DASH SUPPLIES, KHORDHA	SAILAZA NANDAN DAS	//
	WP(C)/30174/2026	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/43416/2026	PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS (PUMAS INTERNATIONAL), KAMHIDPA	KAMHIDPA	//
	WP(C)/30175/2026	VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/43442/2026	PARAO TUDU	MAHESWAR MOHANTY	//
	WP(C)/30176/2026	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/43569/2026	AKSHAYA PATTANAIAK	JITENDRA KUMAR LENKA	//
	WP(C)/30177/2026	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/41319/2026	ANSUMAN DAS	SIDHARTH SHANKAR PADHY	//
	WP(C)/30178/2026	VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//
236	D-WP(C)/43584/2026	PRAFULLA KUMAR SAHOO	MANAS RANJAN PRADHAN	//
	WP(C)/30179/2026	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/43587/2026	BENUDHAR ROUT	MANAS RANJAN PRADHAN	//
	WP(C)/30180/2026	VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/43911/2026	SNEHA PRABHA BEHERA	SANGRAM JENA	//
	WP(C)/30181/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/42968/2026 WP(C)/30182/2026	STATE OF ODISHA PRABIR KUMAR DAS VS	VS	// // 0
240	D-WP(C)/43592/2026 WP(C)/30183/2026	STATE OF ODISHA NIASHI CHARAN JENA VS	MANAS RANJAN PRADHAN VS	// // 0
241	D-WP(C)/41357/2026 WP(C)/30184/2026	STATE OF ODISHA JOGINDRA PANDA VS	JAYASHREE BISWAL VS	// // 0
242	D-WP(C)/43546/2026 WP(C)/30185/2026	STATE OF ODISHA M/S S.C.VARGHESE AND CO., JAGDA, ROURKELA VS	SOUMENDRA PATTANAIAK VS	// // 0
243	D-WP(C)/43893/2026 WP(C)/30186/2026	MECON LTD., JHARKHAND PRIYADARSINI PATTANAIAK VS	SANGRAM JENA VS	// // 0
244	D-WP(C)/43643/2026 WP(C)/30187/2026	STATE OF ODISHA MOTILAL BAGARTY VS	LAXMIKANTA MOHANTY VS	// // 0
245	D-WP(C)/42264/2026 WP(C)/30188/2026	STATE OF ODISHA PRAKALPA, JYOTIPUR, KEONJHAR VS	BRUNDABAN ROUT VS	// // 0
246	D-WP(C)/43738/2026 WP(C)/30189/2026	UNION OF INDIA GOBINDA CHANDRA SAHOO VS	SURESH CHANDRA DASH VS	// // 0
247	D-WP(C)/43824/2026 WP(C)/30190/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR BISHNU CHARAN BEHERA VS	KABIR KUMAR JENA VS	// // 0
248	D-WP(C)/43647/2026 WP(C)/30191/2026	STATE OF ODISHA PRAKASH KUMAR JENA VS	SARADA PRASANNA SARANGI VS	// // 0
249	D-WP(C)/43072/2026 WP(C)/30192/2026	LATE AKSHAYA KUMAR RAY GANGADHAR SHG, NUAPADA VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/43649/2026 WP(C)/30193/2026	SHREE RAKSHAPAL THAKURANI, NAYAGADA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS VS	// 0 //
251	D-WP(C)/41411/2026 WP(C)/30194/2026	PURNA CHANDRA KISAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //
252	D-WP(C)/43078/2026 WP(C)/30195/2026	MAA TULASHI SHG, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //
253	D-WP(C)/40714/2026 WP(C)/30196/2026	AMRIT MALINI VS UNION OF INDIA	SMRUTI RANJAN PATRA VS VS	// 0 //
254	D-WP(C)/43580/2026 WP(C)/30197/2026	JNANA RANJAN MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS VS	// 0 //
255	D-WP(C)/44042/2026 WP(C)/30198/2026	M/S ASHADEEP AQUACULTURE PVT.LTD., BALASORE VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS VS	// 0 //
256	D-WP(C)/43085/2026 WP(C)/30199/2026	EKTA SHG, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS VS	// 0 //
257	D-WP(C)/43090/2026 WP(C)/30200/2026	RAJAT KUMAR PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //
258	D-WP(C)/41842/2026 WP(C)/30201/2026	PRATAP CHANDRA MAHANTA VS STATE OF ODISHA	BISWAJIT SAHOO VS VS	// 0 //
259	D-WP(C)/39803/2026 WP(C)/30202/2026	VELAMURI ARUNA @ ARUNA KUMARI KAMPELLA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS VS	// 0 //
260	D-WP(C)/41452/2026 WP(C)/30203/2026	JAMI DAS VS STATE OF ODISHA	BASUDEV BARIK VS VS	// 0 //
261	D-WP(C)/41113/2026	TUSAR SAHOO	GYANESWAR SATPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30204/2026	VS COLLECTOR CUM DIST.MAGISTRATE, BALASORE	VS	0 //
262	D-WP(C)/43109/2026 WP(C)/30205/2026	CHANDANA MOHANTY VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	ANUP NARAYAN MOHANTY VS	// 0 //
263	D-WP(C)/42970/2026 WP(C)/30206/2026	AMIYA RANJAN PRADHAN VS THE BRANCH MANAGER, UCO BANK, KUANPAL BRANCH, CUTTACK	CHITTA RANJAN LENKA VS	// 0 //
264	D-WP(C)/42979/2026 WP(C)/30207/2026	M/S SAI AGENCIES, CUTTACK VS THE BRANCH MANAGER, UCO BANK, KUANPAL BRANCH, CUTTACK	CHITTA RANJAN LENKA VS	// 0 //
265	D-WP(C)/43251/2026 WP(C)/30208/2026	SRIKANTA GUMANSINGH VS STATE OF ODISHA	GOURAV DASH VS	// 0 //
266	D-WP(C)/42440/2026 WP(C)/30209/2026	BINODINI MALLIK VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	PITAMBAR PANDA VS	// 0 //
267	D-WP(C)/41453/2026 WP(C)/30210/2026	PRAMILA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
268	D-WP(C)/43750/2026 WP(C)/30211/2026	MANGULI SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
269	D-WP(C)/43939/2026 WP(C)/30212/2026	M/S MANOJ KUMAR SETHY, GANJAM VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
270	D-WP(C)/43751/2026 WP(C)/30213/2026	KANHU CHARAN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
271	D-WP(C)/42011/2026 WP(C)/30214/2026	KIRANBALA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
272	D-WP(C)/43941/2026 WP(C)/30215/2026	LIPIKA PADHI VS	GOURAV KUMAR ROY CHOUDHURY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/43555/2026 WP(C)/30216/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK BHAGABAN CHARAN JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //
274	D-WP(C)/43777/2026 WP(C)/30217/2026	ASHANTI BEHERA VS STATE OF ODISHA	KALANDI CHARAN SAHOO VS	// 0 //
275	D-WP(C)/43803/2026 WP(C)/30218/2026	RADHESHYAM BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, NH 16, CUTTACK	ANSHUMAN DAS VS	// 0 //
276	D-WP(C)/43558/2026 WP(C)/30219/2026	SADHU CHARAN TRIPATHY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
277	D-WP(C)/42433/2026 WP(C)/30220/2026	EKADASHI MALIK VS NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI	PITAMBAR PANDA VS	// 0 //
278	D-WP(C)/42439/2026 WP(C)/30221/2026	P.LINGARAJ PATRO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
279	D-WP(C)/41620/2026 WP(C)/30222/2026	SHRABANI SAHU VS STATE OF ODISHA	TIGMANSHU PATNAIK VS	// 0 //
280	D-WP(C)/43811/2026 WP(C)/30223/2026	SHANKARLAL BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, NH 16, CUTTACK	ANSHUMAN DAS VS	// 0 //
281	D-WP(C)/43605/2026 WP(C)/30224/2026	ROHIDAS BAG @ DOMB VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
282	D-WP(C)/42987/2026 WP(C)/30225/2026	M/S. REGIONAL ENGINEERING AND CONSTRUCTION, ENGINEERS AND CONTRACTORS, Bhubaneswar VS STATE OF ODISHA	AKSHAY K DASH VS	// 0 //
283	D-WP(C)/43607/2026 WP(C)/30226/2026	DAYANIDHI DOMB VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/43814/2026 WP(C)/30227/2026	SHANKARLAL BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, NH 16, CUTTACK	ANSHUMAN DAS VS	// 0 //
285	D-WP(C)/42441/2026 WP(C)/30228/2026	SRIKANTA BISWAL VS THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BHUBANESWAR	MANISH DHIR VS	// 0 //
286	D-WP(C)/43652/2026 WP(C)/30229/2026	NIKHIL KUMAR SAHOO VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
287	D-WP(C)/42155/2026 WP(C)/30230/2026	JOGENDRA NATH GHARAI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, UCO BANK, KOLKATA	RABI NARAYAN BEHERA VS	// 0 //
288	D-WP(C)/43610/2026 WP(C)/30231/2026	BIJAYA LAXMI MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/43818/2026 WP(C)/30232/2026	SHANKARLAL BHAWSINKA VS COLLECTOR-CUM-ARBITRATOR, NH-16, CUTTACK	ANSHUMAN DAS VS	// 0 //
290	D-WP(C)/43617/2026 WP(C)/30233/2026	SULOCHANA DALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/42518/2026 WP(C)/30234/2026	COMMITTEE OF MANAGEMENT OF BHIMESWAR PRIMARY AGRICULTURAL CO-OP VS STATE OF ODISHA	BISWAMITRA LAL LTD.,CUTTACK VS	// 0 //
292	D-WP(C)/43628/2026 WP(C)/30235/2026	CHARAN SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
293	D-WP(C)/42515/2026 WP(C)/30236/2026	GOPAL RANSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
294	D-WP(C)/43186/2026 WP(C)/30237/2026	MANJULATA SAHU VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
295	D-WP(C)/42771/2026	ASHOK KUMAR BISWAL	RABINDRA KUMAR PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30238/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42556/2026	GADADHAR ROUL	AMIT PRASAD BOSE	//
	WP(C)/30239/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/43825/2026	M/S.MAA SARALA SELF HELP GROUP, KANDHAMALA	ANSHUMAN DAS	//
	WP(C)/30240/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/37586/2026	SUSHIL KUMAR NAYAK	RABINDRA KUMAR PATNAIK	//
	WP(C)/30241/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/43550/2026	M/S.L.AND K SERVICES PRIVATE LTD.,BHUBANESWAR	RAMESH CHANDRA JENA	//
	WP(C)/30242/2026	VS THE PRINCIPAL COMMISSIONER OF GST, GST BHAWAN, BHUBANESWAR	VS	0 //
300	D-WP(C)/42558/2026	RAJENDRA GOUDA	AMIT PRASAD BOSE	//
	WP(C)/30243/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/43488/2026	MANAGING COMMITTEE OF ASHAMANI UCHA BIDYAPITHA, BHADRAK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/30244/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/38282/2026	RAJ KUMAR SAHU	SARASWATI SENAPATI	//
	WP(C)/30245/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/43491/2026	MANAGING COMMITTEE OF HEMENDRANATH HIGH SCHOOL, BHADRAK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/30246/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/42562/2026	RAMA CHANDRA MISHRA	SUBHADUTTA ROUTRAY	//
	WP(C)/30247/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/42260/2026	BHARATI SETHI	DEBIDUTTA MOHAPATRA	//
	WP(C)/30248/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/43494/2026	MANAGING COMMITTEE OF K. P.B. P. HIGH SCHOOL, BHADRAK	DILLIP KUMAR MOHAPATRA	//
	WP(C)/30249/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/42565/2026 WP(C)/30250/2026	STATE OF ODISHA NARAYAN RATH VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/43945/2026 WP(C)/30251/2026	STATE OF ODISHA SHANTILATA ACHARYA VS	KANANBALA ROY CHOUDHURY VS	// // 0
309	D-WP(C)/37962/2026 WP(C)/30252/2026	GOVERNMENT OF INDIA BIJAY KUMAR SETHY VS	SUKANTA KUMAR DALAI VS	// // 0
310	D-WP(C)/42366/2026 WP(C)/30253/2026	STATE OF ODISHA SISIR KUMAR PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0
311	D-WP(C)/42569/2026 WP(C)/30254/2026	STATE OF ODISHA ITISHREE DAS VS	SUBHADUTTA ROUTRAY VS	// // 0
312	D-WP(C)/39927/2026 WP(C)/30255/2026	STATE OF ODISHA NIBEDITA DAS VS	PRASANTA KUMAR JENA VS	// // 0
313	D-WP(C)/41439/2026 WP(C)/30256/2026	STATE OF ODISHA M/S RUSIKULYA GAS AND S. S. ENTERPRISES,GANJAM VS	PRABODHA CHANDRA NAYAK VS	// // 0
314	D-WP(C)/42695/2026 WP(C)/30257/2026	THE COMMISSIONER OF CT AND GST, ODISHA,CUTTACK LAXMIDHAR NAIK VS	PRASANNA KUMAR RATH (1) VS	// // 0
315	D-WP(C)/43642/2026 WP(C)/30258/2026	STATE OF ODISHA MANISH MAHAPATRA VS	BHABANI PRASAD MOHANTY VS	// // 0
316	D-WP(C)/42445/2026 WP(C)/30259/2026	THE ASST. COMMISSIONER OF STATE TAX, BALESWAR S.ASHOK KUMAR PATRO VS	BHABANI SHANKAR RAYAGURU VS	// // 0
317	D-WP(C)/43717/2026 WP(C)/30260/2026	STATE OF ODISHA GOPINATH SAHOO VS	DEBIDUTTA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/42711/2026 WP(C)/30261/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
319	D-WP(C)/43728/2026 WP(C)/30262/2026	MRUTANJYA GOUDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
320	D-WP(C)/25061/2026 WP(C)/30263/2026	PANAMANI HEMBRAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
321	D-WP(C)/43246/2026 WP(C)/30264/2026	DEEPAK KUMAR JENA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
322	D-WP(C)/43737/2026 WP(C)/30265/2026	BIRANCHI NARAYAN PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
323	D-WP(C)/42788/2026 WP(C)/30266/2026	TARAPAD SARKAR VS UTKAL GRAMEEN BANK, BHUBANESWAR	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/42833/2026 WP(C)/30267/2026	SHIBA PRASAD RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
325	D-WP(C)/43744/2026 WP(C)/30268/2026	LOKNATH SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
326	D-WP(C)/41474/2026 WP(C)/30269/2026	ATHANI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
327	D-WP(C)/42797/2026 WP(C)/30270/2026	SUSHANTA MEHER VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
328	D-WP(C)/42927/2026 WP(C)/30271/2026	VIKRAM NAYAK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
329	D-WP(C)/43749/2026	BIDYADHAR PRADHAN	DEBIDUTTA MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30272/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/44031/2026	SOBHA SAGAR MEHER	KUNAL KUMAR SWAIN	//
	WP(C)/30273/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/32210/2026	TRINATHA BISSOI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/30274/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/43678/2026	KAINTA KHETI	SURENDRA KUMAR GARTIA	//
	WP(C)/30275/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/42808/2026	BINODINI BARIK @ BINODINI BAHUKA	UPASANA BAL	//
	WP(C)/30276/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/42975/2026	MUKTIRANI PATRA	SIDHARTH SHANKAR PADHY	//
	WP(C)/30277/2026	VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
335	D-WP(C)/43058/2026	BANITA BEHERA	TUKUNA KUMAR MISHRA	//
	WP(C)/30278/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/41081/2026	SAMEER KURASHI	BIKRAM CHANDRA GHADEI	//
	WP(C)/30279/2026	VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., NUAPADA	VS	0 //
337	D-WP(C)/42899/2026	LADURA KHADIA @ LADARA KHADIA	PABITRA KUMAR NAYAK	//
	WP(C)/30280/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/42921/2026	BHUBAN MAJHI	BIBHU PRASAD CHHUALSINGH	//
	WP(C)/30281/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/38297/2026	KIRAN KUMAR GOUDA	TUKUNA KUMAR MISHRA	//
	WP(C)/30282/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/43084/2026	SANTOSH KUMAR MOHANTY	BHABANI PRASAD MOHANTY	//
	WP(C)/30283/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/38446/2026 WP(C)/30284/2026	THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BALASORE SWARAJ PRASAD MANSINGH VS UNION OF INDIA	SARADA PRASANNA MOHAPATRA VS	// // 0 //
342	D-WP(C)/43677/2026 WP(C)/30285/2026	AJOY KUMAR NAYAK VS STATE OF ODISHA	SIBASIS SAMANTARAY VS	// 0 //
343	D-WP(C)/41495/2026 WP(C)/30286/2026	SWARNAPRIYA MALLIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
344	D-WP(C)/43588/2026 WP(C)/30287/2026	GOKULANANDA PATRA VS AUTHORIZED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED, MUMBAI	SARADA DASH VS	// 0 //
345	D-WP(C)/43254/2026 WP(C)/30288/2026	MURALI SWAIN VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
346	D-WP(C)/43700/2026 WP(C)/30289/2026	NILAKANTHA PATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
347	D-WP(C)/43455/2026 WP(C)/30290/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS ARUNA BEHERA	SASWAT KUMAR ACHARYA VS	// 0 //
348	D-WP(C)/39828/2026 WP(C)/30291/2026	ARUN KUMAR DAS VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
349	D-WP(C)/43234/2026 WP(C)/30292/2026	MANAGING COMMITTEE OF GOPABANDHU (BILINGUAL) HIGH SCHOOL, CHANDILIKUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
350	D-WP(C)/41854/2026 WP(C)/30293/2026	ARCHITA RANI PANDA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
351	D-WP(C)/41186/2026 WP(C)/30294/2026	DASARATHA PRADHAN VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/43938/2026 WP(C)/30295/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, BURDA, BARGARH VS STATE OF ODISHA	HYOTI RANJAN KHUNTIA VS HARAPRASAD PANDA	// 0 //
353	D-WP(C)/42179/2026 WP(C)/30296/2026	M/S EVOS BUILDCON PVT. LTD. VS STATE OF ODISHA	HARAPRASAD PANDA VS PRASANTA KUMAR JENA	// 0 //
354	D-WP(C)/39933/2026 WP(C)/30297/2026	SASMITA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS KUNAL KUMAR SWAIN	// 0 //
355	D-WP(C)/42299/2026 WP(C)/30298/2026	RAJENDRA NATH DAS MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS MOTARMA KUNR KHUNTIA	// 0 //
356	D-WP(C)/43925/2026 WP(C)/30299/2026	MANAGING COMMITTEE OF MAHADEV CHANDRA SEKHAR HIGH SCHOOL, HANDIPUTAR, MAYURBHANJ VS STATE OF ODISHA	MOTARMA KUNR KHUNTIA VS MANAS PATI	// 0 //
357	D-WP(C)/42582/2026 WP(C)/30300/2026	PRAVAKAR PATRA VS STATE OF ODISHA	MANAS PATI VS KRISHNA CHANDRA SAHU	// 0 //
358	D-WP(C)/40154/2026 WP(C)/30301/2026	NRUSINGH PRASAD DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS BIKRAM CHANDRA GHADAI	// 0 //
359	D-WP(C)/42604/2026 WP(C)/30302/2026	SABITRI AHIR VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS DHANANJAYA MUND	// 0 //
360	D-WP(C)/42954/2026 WP(C)/30303/2026	BALABHADRA NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS PRAKASH RANJAN BARIK	// 0 //
361	D-WP(C)/40567/2026 WP(C)/30304/2026	BHARAT SANCHAR NIGAM LTD., GOVT. OF INDIA ENTERPRISE, NEW DELHI VS LAXMAN KUMAR DAS	PRAKASH RANJAN BARIK VS DURGA PRASAD JENA	// 0 //
362	D-WP(C)/40842/2026 WP(C)/30305/2026	RUPA RANJAN MOHARANA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	DURGA PRASAD JENA VS SAUBHAGYA KUMAR SAMAL	// 0 //
363	D-WP(C)/43092/2026	MAYURBHANJ SCHOOL AND COLLEGE OF NURSING, MAYURBHANJ	SAUBHAGYA KUMAR SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30306/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/41121/2026	BIDYADHAR GIRI	SATRUGHNA DASH (A)	//
	WP(C)/30307/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/42664/2026	KUNA SINGHA @ SING	SATYABRATA SENAPATI	//
	WP(C)/30308/2026	VS TAHASILDAR, KHAIRA, BALASORE	VS	0 //
366	D-WP(C)/43196/2026	DIPTIMAYEE BARIK	PRASANNA KUMAR BEHERA	//
	WP(C)/30309/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/41217/2026	MADHUSMITA DAS	RAJIB LOCHAN PATTNAIK	//
	WP(C)/30310/2026	VS THE STATE OF ODISHA	VS	0 //
368	D-WP(C)/42981/2026	SAROJ KUMAR NAYAK	SIDHARTH SHANKAR PADHY	//
	WP(C)/30311/2026	VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	VS	0 //
369	D-WP(C)/44224/2026	RASHMI RANJAN DASH	MANAS PATI	//
	WP(C)/30312/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/43248/2026	GAGAN KUMAR JENA	PADMANAVA JENA	//
	WP(C)/30313/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/42284/2026	ADIKANDA PANDA	DR. JITENDRA KUMAR LENKA	//
	WP(C)/30314/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/42289/2026	BIKASH KUJUR	DR. JITENDRA KUMAR LENKA	//
	WP(C)/30315/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/44220/2026	AMAYA NAYAK	DURGESH NARAYAN RATH	//
	WP(C)/30316/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/43984/2026	BRAHMANIDEVI LOGISTICS, KHURDA	ANJAN KUMAR BISWAL	//
	WP(C)/30317/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/39090/2026 WP(C)/30318/2026	STATE OF ODISHA BIPIN BIHARI CHHATRIA VS THE MANAGEMENT OF SAIL, CENTRAL POWER TRAINING INSTITUTE, ROURKELA	GOPAL PRASAD JENA VS	// // 0 //
376	D-WP(C)/43918/2026 WP(C)/30319/2026	BHASKAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
377	D-WP(C)/42752/2026 WP(C)/30320/2026	KEDAR PRASAD PANDA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
378	D-WP(C)/44004/2026 WP(C)/30321/2026	SRIMUKHA KISHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
379	D-WP(C)/39605/2026 WP(C)/30322/2026	NIKUNJA BIHARI SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
380	D-WP(C)/43335/2026 WP(C)/30323/2026	GITARANI MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
381	D-WP(C)/41438/2026 WP(C)/30324/2026	KANCHAN MAHAPATRA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
382	D-WP(C)/42001/2026 WP(C)/30325/2026	KARUNAKAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
383	D-WP(C)/44009/2026 WP(C)/30326/2026	BHANUPRAVA KALLO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
384	D-WP(C)/43336/2026 WP(C)/30327/2026	CHIDANANDA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
385	D-WP(C)/43948/2026 WP(C)/30328/2026	ANUPAMA MARIYAM TIRU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/43922/2026 WP(C)/30329/2026	BASUDEB SETHI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
387	D-WP(C)/43703/2026 WP(C)/30330/2026	KANCHANLATA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
388	D-WP(C)/43425/2026 WP(C)/30331/2026	M/S.BALAJI PACKAGING,BALU BAZAR, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
389	D-WP(C)/43754/2026 WP(C)/30332/2026	BIDYADHAR BARIK VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
390	D-WP(C)/43430/2026 WP(C)/30333/2026	M/S.BIPIN BIHARI PATRA, KORAPUT VS ASSISTANT COMMISSIONER, RAYAGADA	MADHAB LAL AGARWAL VS	// 0 //
391	D-WP(C)/43923/2026 WP(C)/30334/2026	SUBHASRIYA PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
392	D-WP(C)/43947/2026 WP(C)/30335/2026	PRASANTA NANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
393	D-WP(C)/44179/2026 WP(C)/30336/2026	HERITAGE HEALTHCARE HOSPITAL, CUTTACK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
394	D-WP(C)/43927/2026 WP(C)/30337/2026	LINGARAJ SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
395	D-WP(C)/43441/2026 WP(C)/30338/2026	JAYANTI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
396	D-WP(C)/43929/2026 WP(C)/30339/2026	SRIDHAR SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
397	D-WP(C)/43478/2026	ASEEM KUMAR BEHERA	PRAGYAN NALINI NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/30340/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/43833/2026	SABITA KUMARI SAHOO	KUNAL KUMAR SWAIN	//
	WP(C)/30341/2026	VS STATE OF ODISHA	VS	0 //
399	D-WP(C)/43930/2026	KAMALAKANTA MAHANA	DEBIDUTTA MOHAPATRA	//
	WP(C)/30342/2026	VS STATE OF ODISHA	VS	0 //
400	D-WP(C)/41629/2026	M/S.HINDUSTAN AQUA PVT.LTD. KALUNGA, SUNDARGARH	SIDDHESWAR BAUG	//
	WP(C)/30343/2026	VS O.S.D(L.R), PANPOSH, SUNDARGARH	VS	0 //
401	D-WP(C)/43931/2026	BIPIN BIHARI GOUDA	JYOTI RANJAN KHUNTIA	//
	WP(C)/30344/2026	VS STATE OF ODISHA	VS	0 //
402	D-WP(C)/41725/2026	RAGHUNATH KHAMARI	PRAVAT KUMAR NAYAK	//
	WP(C)/30345/2026	VS STATE OF ODISHA	VS	0 //
403	D-WP(C)/43852/2026	NIROJA NALINI MOHANTY	KUNAL KUMAR SWAIN	//
	WP(C)/30346/2026	VS STATE OF ODISHA	VS	0 //
404	D-WP(C)/44251/2026	BARADA MALLICK	SATYABRATA MOHANTY (1)	//
	WP(C)/30347/2026	VS STATE OF ODISHA	VS	0 //
405	D-WP(C)/43934/2026	MANAS JENA	DEBIDUTTA MOHAPATRA	//
	WP(C)/30348/2026	VS STATE OF ODISHA	VS	0 //
406	D-WP(C)/25065/2026	KAMALA PARIDA	SUBHADUTTA ROUTRAY	//
	WP(C)/30349/2026	VS STATE OF ODISHA	VS	0 //
407	D-WP(C)/44060/2026	NAYANBALA SAHOO	ANUP KUMAR PATTNAIK	//
	WP(C)/30350/2026	VS STATE OF ODISHA	VS	0 //
408	D-WP(C)/43952/2026	SWAPNIL SWAIN	PABITRA KUMAR DUTTA	//
	WP(C)/30351/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/42144/2026 WP(C)/30352/2026	STATE OF ODISHA PARBATI MANJARI JENA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
410	D-WP(C)/41553/2026 WP(C)/30353/2026	STATE OF ODISHA GANGADHAR LENKA VS	ALOK KUMAR DAS VS	// // 0
411	D-WP(C)/43975/2026 WP(C)/30354/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK SUBHAS BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // 0
412	D-WP(C)/44215/2026 WP(C)/30355/2026	STATE OF ODISHA ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDERGARH VS	BIRAJA PRASANNA DAS VS	// // 0
413	D-WP(C)/43961/2026 WP(C)/30356/2026	STATE OF ODISHA SONALI MAJHI VS	PABITRA KUMAR DUTTA VS	// // 0
414	D-WP(C)/41243/2026 WP(C)/30357/2026	STATE OF ODISHA PRATIK KUMAR SAHOO VS	SHANTI PRAKASH MOHANTY VS	// // 0
415	D-WP(C)/43551/2026 WP(C)/30358/2026	STATE OF ODISHA GOURIPRIYA DAS VS	SWAPNIL ROY VS	// // 0
416	D-WP(C)/41280/2026 WP(C)/30359/2026	STATE OF ODISHA ANANDA KUMAR PRADHAN VS	GOKULANANDA SAHU VS	// // 0
417	D-WP(C)/43965/2026 WP(C)/30360/2026	STATE OF ODISHA SIPRA SUMAN SAHU VS	PABITRA KUMAR DUTTA VS	// // 0
418	D-WP(C)/43917/2026 WP(C)/30361/2026	STATE OF ODISHA GADADHAR MUDULI VS	JYOTI RANJAN KHUNTIA VS	// // 0
419	D-WP(C)/42317/2026 WP(C)/30362/2026	STATE OF ODISHA KSHAMA KAR MAHAPATRA VS	KUNAL KUMAR SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/41572/2026 WP(C)/30363/2026	BIJAY MALLICK VS THE COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ALOK KUMAR DAS VS	// 0 //
421	D-WP(C)/42009/2026 WP(C)/30364/2026	KUMUDA CHANDRA BEHERA VS UNION OF INDIA	PRASANNA KUMAR RATH VS	// 0 //
422	D-WP(C)/43858/2026 WP(C)/30365/2026	SUDAM CHARAN SETHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
423	D-WP(C)/44350/2026 WP(C)/30366/2026	JATINDRA KUMAR THAKUR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
424	D-WP(C)/41647/2026 WP(C)/30367/2026	RAJENDRA NAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
425	D-ABLAPL/27842/2026 ABLAPL/10736/2026	SUKUMARI PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JARAPADA /320 /2026 0 //
426	D-ABLAPL/27933/2026 ABLAPL/10737/2026	SRI KUMAR PRADHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS	KUMBHARAPARA /524 /2025 0 //
427	D-ABLAPL/21153/2026 ABLAPL/10738/2026	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BARI RAMACHANDRA /56 /2025 0 //
428	D-ABLAPL/27936/2026 ABLAPL/10739/2026	GIRIJA SANKAR DAS VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE KASIA /111 /2026 0 //
429	D-ABLAPL/27982/2026 ABLAPL/10740/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	CHOUDWAR /588 /2026 0 //
430	D-ABLAPL/25480/2026 ABLAPL/10741/2026	PRABHAT KUMAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /230 /2026 0 //
431	D-ABLAPL/27699/2026	MIR AFROZ ALI	SAMARENDRA SETHI	CANTONMENT ROAD /311 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10742/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/27733/2026 ABLAPL/10743/2026	PRAMOD KUMAR NAIK@PRAMOD NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SAHID NAGAR P.S. /415 /2026 () //
433	D-ABLAPL/27190/2026 ABLAPL/10744/2026	BAIBASUTA BINDHANI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /186 /2026 () //
434	D-ABLAPL/27781/2026 ABLAPL/10745/2026	MITA TAUNK VS STATE OF ODISHA	SAILABALA JENA VS	PARLAKHEMUNDI /65 /2025 () //
435	D-ABLAPL/27439/2026 ABLAPL/10746/2026	KANSIRAM DIGAL VS STATE OF ODISHA(VIG.)	RAJESH RANJAN SAHOO VS	VIGILANCE PS (BERHAMPUR) /6 /2026 () //
436	D-ABLAPL/27782/2026 ABLAPL/10747/2026	SUPRIYA GURU VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
437	D-ABLAPL/27783/2026 ABLAPL/10748/2026	PINKU NAYAK @ PINKU GHASI @ PRASANTA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	BORIGUMMA /240 /2025 () //
438	D-ABLAPL/27448/2026 ABLAPL/10749/2026	BINA PRADHAN @ BINAPANI PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUNDHEIGOLA /259 /2023 () //
439	D-ABLAPL/27554/2026 ABLAPL/10750/2026	RAJESH PRADHAN @ BABUL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005591/2026
440	D-ABLAPL/27653/2026 ABLAPL/10751/2026	BALARAM MALLICK VS STATE OF ODISHA	ANUPAM RATH VS	SATYABADI /265 /2017 () //
441	D-ABLAPL/27731/2026 ABLAPL/10752/2026	KUNI NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	ANGUL TOWN /201 /2021 () //
442	D-ABLAPL/27852/2026 ABLAPL/10753/2026	RAEES RAZA @ RAHISH VS	BISWARANJAN DALAI VS	KUTRA /316 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/28006/2026 ABLAPL/10754/2026	STATE OF ODISHA PANKAJ SINGH VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /183 /2026 ()
444	D-ABLAPL/27969/2026 ABLAPL/10755/2026	STATE OF ODISHA RITIK KUMAR MOHANTA VS	JANMEJAY CHOUDHURI VS	// NANDANKANAN /355 /2026 ()
445	D-ABLAPL/27993/2026 ABLAPL/10756/2026	STATE OF ODISHA BIJAY KUMAR PATASANI VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /533 /2026 ()
446	D-ABLAPL/28049/2026 ABLAPL/10757/2026	STATE OF ODISHA BISWAKARMA MOHANTY @ MAJHI VS	RAJENDRA NARAYAN ROUT VS	// PURUNABAZAR /99 /2022 ()
447	D-ABLAPL/28001/2026 ABLAPL/10758/2026	STATE OF ODISHA PRADYUMNA KUMAR BRAHMA VS	SHYAM SUNDAR CHHUALSINGH VS	// SALIPUR /349 /2026 ()
448	D-ABLAPL/28075/2026 ABLAPL/10759/2026	STATE OF ODISHA MAMINA DAS VS	ARIJEET MISHRA VS	// PANIKOILI /282 /2026 ()
449	D-ABLAPL/27804/2026 ABLAPL/10760/2026	STATE OF ODISHA RANI HATI VS	RUPESH KUMAR KANUNGO VS	// / /0 ()
450	D-ABLAPL/28077/2026 ABLAPL/10761/2026	STATE OF ODISHA(VIG.) PRAMILA KUMARI DEI VS	SURESH KUMAR JENA VS	// BHADRAK TOWN /530 /2026 ()
451	D-ABLAPL/28013/2026 ABLAPL/10762/2026	STATE OF ODISHA AKHILA SAHOO VS	SUSHANTA KUMAR PRADHAN VS	// REAMAL /272 /2026 ()
452	D-ABLAPL/28082/2026 ABLAPL/10763/2026	STATE OF ODISHA N LOKANATH BEHERA @ LOKA BEHERA VS	RAMDAS ACHARY VS	// SEA BEACH /136 /2026 ()
453	D-ABLAPL/28099/2026 ABLAPL/10764/2026	STATE OF ODISHA SUDARSHAN MAJHI VS STATE OF ODISHA	TAPASWINI SINHA VS	// MADHUPATNA /370 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/28022/2026 ABLAPL/10765/2026	AJAY NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BAGHAMARI /233 /2025 () //
455	D-ABLAPL/28108/2026 ABLAPL/10766/2026	BIBHU PRASAD MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
456	D-ABLAPL/22972/2026 ABLAPL/10767/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /232 /2025 () //
457	D-ABLAPL/28109/2026 ABLAPL/10768/2026	NIRANJAN SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
458	D-ABLAPL/27479/2026 ABLAPL/10769/2026	ANANTA DIPA@ ANANT DEEP VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PHIRINGIA /56 /2023 () //
459	D-ABLAPL/28110/2026 ABLAPL/10770/2026	MIRA SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
460	D-ABLAPL/27736/2026 ABLAPL/10771/2026	SAYED MOHAMMED HABIB VS STATE OF ODISHA	RAKESH BEHERA VS	DHAMNAGAR /385 /2026 () //
461	D-ABLAPL/28111/2026 ABLAPL/10772/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
462	D-ABLAPL/27753/2026 ABLAPL/10773/2026	DIBYAJYOTI ROUT VS STATE OF ODISHA	SIMSON JENA VS	RAJNAGAR /321 /2026 () //
463	D-ABLAPL/27793/2026 ABLAPL/10774/2026	PRAKASH KUMAR BEURA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	CRRI /192 /2026 () //
464	D-ABLAPL/26774/2026 ABLAPL/10775/2026	BHABADYUTI NAYAK VS STATE OF ODISHA	SUSHREE SUNIL KANTA NAYAK VS	JAGATPUR /338 /2026 () //
465	D-ABLAPL/27825/2026	NITYANANDA NAYAK	AJIT KUMAR RAUT	BONTH /265 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10776/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/27826/2026 ABLAPL/10777/2026	JYOTI RANJAN SENAPATI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0 () //
467	D-ABLAPL/27874/2026 ABLAPL/10778/2026	SHAIKH TAFIX VS STATE OF ODISHA	SK. KALIM UDDIN VS	NIALI /678 /2026 () //
468	D-ABLAPL/27141/2026 ABLAPL/10779/2026	SK. JANU VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /297 /2026 () //
469	D-ABLAPL/28057/2026 ABLAPL/10780/2026	ARUNA DAS@POCHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	NAIKANI-DIHI /245 /2026 () //
470	D-ABLAPL/27274/2026 ABLAPL/10781/2026	PARTHAM BEHERA@PARTHABA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /203 /2016 () //
471	D-ABLAPL/28333/2026 ABLAPL/10782/2026	SURESH KUMAR SAHU @ SAHOO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KORAPUT TOWN /240 /2026 () //
472	D-ABLAPL/28080/2026 ABLAPL/10783/2026	KISHORE @ KISHOR MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /344 /2026 () //
473	D-ABLAPL/27292/2026 ABLAPL/10784/2026	SANKARSAN NAYAK @ SANKARA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /220 /2026 () //
474	D-ABLAPL/27900/2026 ABLAPL/10785/2026	KULAMANI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
475	D-ABLAPL/28112/2026 ABLAPL/10786/2026	CHITRALEKHA MOHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
476	D-ABLAPL/27307/2026 ABLAPL/10787/2026	JYOTI RANJAN PANDA @ CHINTU PANDA VS	KABIR KUMAR JENA VS	BARI RAMCHANDRAPUR /295 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/28190/2026 ABLAPL/10788/2026	STATE OF ODISHA SK RIZWAN VS	ANITA SAHOO VS	// JATNI P.S. /412 /2018 ()
478	D-ABLAPL/28114/2026 ABLAPL/10789/2026	STATE OF ODISHA PADMABATI JENA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
479	D-ABLAPL/27938/2026 ABLAPL/10790/2026	STATE OF ODISHA JAYANTA MALLIK @ KANHA VS	SAROJ KUMAR PADHI VS	// PIPLI /540 /2026 ()
480	D-ABLAPL/27954/2026 ABLAPL/10791/2026	STATE OF ODISHA CHITTARANJAN NAYAK VS	KULDEEP MOHANTY VS	// UDALA /292 /2026 ()
481	D-ABLAPL/27958/2026 ABLAPL/10792/2026	STATE OF ODISHA SUBAL BHOINA VS	RAJ KISHOR SWAIN VS	// SONEPUR /237 /2026 ()
482	D-ABLAPL/28116/2026 ABLAPL/10793/2026	STATE OF ODISHA HARIBANDHU SWAIN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
483	D-ABLAPL/28211/2026 ABLAPL/10794/2026	STATE OF ODISHA SAJAN SIYA @ SAJAN SIA VS	JYOTIRMAYA SAHOO VS	// ASKA /441 /2026 ()
484	D-ABLAPL/27966/2026 ABLAPL/10795/2026	STATE OF ODISHA JANAKA URMA VS	RAJ KISHOR SWAIN VS	// SONEPUR /237 /2026 ()
485	D-ABLAPL/28214/2026 ABLAPL/10796/2026	STATE OF ODISHA BIRANCHI SWAIN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /798 /2026 ()
486	D-ABLAPL/28220/2026 ABLAPL/10797/2026	STATE OF ODISHA FIROJDDIN KHAN VS	JYOTIRMAYA SAHOO VS	// JAGANNATHA PRASAD /348 /2026 ()
487	D-ABLAPL/27426/2026 ABLAPL/10798/2026	STATE OF ODISHA JANAKINATH MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BHUBANESWAR VIGILANCE /65 /2016 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/27475/2026 ABLAPL/10799/2026	GOURAB PATTNAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	DHAULI PS /190 /2026 () //
489	D-ABLAPL/27491/2026 ABLAPL/10800/2026	SK. MUNTAJIM VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	CANTONMENT ROAD /311 /2026 () //
490	D-ABLAPL/27651/2026 ABLAPL/10801/2026	NIRAKAR BARIK VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BADAMBADI /442 /2026 () //